| Annexure 4   |   |   |                   |                            |                           |                                |                                   |                 |                            |             |            |                             |                       |                |
|--|---|---|-------------------|----------------------------|---------------------------|--------------------------------|-----------------------------------|-----------------|----------------------------|-------------|------------|-----------------------------|-----------------------|----------------|
| Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited; Date of commencement of liquidation: 18.04.2023 and apppointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on :16.09.2023 |   |   |                   |                            |                           |                                |                                   |                 |                            |             |            |                             |                       |                |
| List of operational creditors ( Employees)   |   |   |                   |                            |                           |                                |                                   |                 |                            |             |            |                             |                       |                |
| S No   | Name of authorised representative, if any         | Name of employee  | Identification No | Details of claims received | Details of claim admitted |                                |                                   |                 | Amount of                  | Amount of   |            | Amount of claim             |                       |                |
|  |   |   |                   | Date of Receipt            | Amount Claimed            | Total amount od claim admitted | Amount of claim for the period of |                 | % share in total amount of | continge nt | any mutual | al Amount of claim rejected | under<br>verification | Remarks if any |
|  |   |   |                   |                            |                           |                                | twelve months preceeding the      | Nature of claim | claims admitted            | claim       |            |                             |                       |                |
|  |   | K.Ravi  |                   |                            | 75.000                    | 75.000                         | liquidation commencement date     |                 |                            |             | may be set |                             |                       |                |
| 1  | K.Ravi  | K.Kavi  | 8                 | Note 1                     | 75,000                    | 75,000                         | -                                 | Form E          | 0.00                       |             |            | -                           |                       |                |
| 2  | P.JAGAN MOHANRAO                                  | P.JAGAN MOHAN RAO   | 9                 | Note 1                     | 115,786                   | 91,985                         |                                   | Form E          | 0.00                       |             |            | 23,801                      |                       |                |
| 3  | JONNALA VEERAREDDY                                | JONNALA VEERA REDDY   | 10                | 18.05.2023                 | 547,800                   | 259,125                        |                                   | Form E          | 0.00                       |             |            | 288,675                     |                       |                |
| 4  | K Srinivas  | K Srinivas  | 11                | Note 1                     | 50,301                    | 44,912                         |                                   | Form E          | 0.00                       |             |            | 5,389                       |                       |                |
| 5  | K.S Pavan Kumar (representative for 11 employees) | 1. K S Pavan Kumar 2. Suresh Akarte 3. Vimal kumar Bharadwaj 4. Vinod Choudhary 5. G. Bapuji 6. T. Radha Krishnan 7. V. Srinivasan 8. Ashok Moparthi 9. Cyril S Fernando 10. Deepak Walia 11. Vickal, Robal | 12                | Note 1                     | 14,336,162                | -                              |                                   | Form F          |                            |             |            | 14,336,162                  |                       |                |
| 6  | K.S Pavan Kumar (representative for 2employees)   | 1. Suresh R Gajjar2. Ramji Sh   | 13                | Note 1                     | 1,498,995                 | -                              | -                                 | Form F          | -                          |             |            | 1,498,995                   |                       |                |
| 7  | Talasila Sunil                                    | Talasila Sunil  | 14                | Note 1                     | 629,678                   | 342,216                        |                                   | Form E          | 0.00                       |             |            | 287,462                     |                       |                |
|  | Sub Total   |   |                   |                            | 17,253,722                | 813,238                        | -                                 |                 | 0.01                       |             |            | 16,440,484                  |                       |                |

Note 1: Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation